

[Dr. Ram Subhag Singh]

1967, published in Notification No. G.S.R. 313 in Gazette of India dated the 11th March, 1967, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in the Library. See No. LT-122/67.]

**ANNUAL ACCOUNTS OF EMPLOYEES' PROVIDENT FUND ORGANISATION, AUDIT REPORT ETC.**

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): I beg to lay on the Table:—

- (1) A copy of the Annual Accounts of the Employees' Provident Fund Organisation, along with the Audit Report thereon, for the year 1964-65. [Placed in the Library. See No. LT--123/67.]
- (2) A copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:—
  - (i) The Employees' Provident Funds (Eighteenth Amendment) Scheme, 1966, published in Notification No. G.S.R. 1770 in Gazette of India dated the 26th November, 1966.
  - (ii) The Employees' Provident Funds (Nineteenth Amendment) Scheme, 1966, published in Notification No. G.S.R. 1772 in Gazette of India dated the 26th November, 1966.
  - (iii) The Employees' Provident Funds (Twentieth Amendment) Scheme, 1966, published in notification No. G.S.R. 1858 in Gazette of India dated the 10th December, 1966.
  - (iv) The Employees' Provident Funds (Amendment) Scheme, 1967, published in Notification No. G.S.R. 166 in Gazette of India dated the 11th February, 1967.
- (v) The Employees' Provident Funds (second Amendment) Scheme, 1967, published in Notification No. G.S.R. 167 in Gazette of India dated the 11th February, 1967 [Placed in the Library. See No. LT-124/67.]
- (3) A copy of the Annual Report on the working of the Employee's Provident Funds Scheme, 1952 for the year 1965-66. [Placed in the Library. See No. LT-125/67].
- (4) A copy of the Coal Mines (Second Amendment) Regulations, 1966, published in Notification No. G.S.R. 2012 in Gazette of India dated the 31st December, 1966, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-126/67.]
- (5) A copy of the Report of Enquiry on the fatal accident in Borgafall Iron Ore Mine, Goa on the 2nd August, 1966 [Placed in Library, See No. LT-127/67.]
- (6) A copy of the Delhi Shops and Establishments (Amendment) Rules, 1966, published in Notification No. F.20(17), 60-Lab. in Delhi Gazette dated the 19th January, 1967, under sub-section (3) of section 47 of the Delhi Shops and Establishment Act, 1954. [Placed in the Library. See No. LT-128/67.]

**INTERNATIONAL COPYRIGHT (FIRST AMENDMENT) ORDER AND ANNUAL REPORT OF INDIAN MUSEUM**

The Minister of State in the Ministry of Education (Prof. Sher Singh): I beg to lay on the Table:—

- (1) A copy of the International Copyright (First Amendment) Order, 1967, published in Notification No. S. O. 764 in Gazette of India dated the 3rd March, 1967, under